

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †2549

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/AGRAHAYANA 24,1937 (SAKA)

JAIL INMATES

†2549. SHRI VINOD KUMAR SONKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of inmates and convicted prisoners who have completed their term and are still lodged in jails along with the reasons therefor, State-wise;

(b) whether the Government proposes to release convicted prisoners having serious health problems; and

(c) if so, the policy guidelines being framed in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): As per data compiled by the National Crime Records Bureau (NCRB) at the end of 2014, there were 1326 convicts in the jails of the country due to non-payment of fine amount after completion of their sentence. A State/UT wise statement is at Annexure.

(b)to(c): "Prisons" is a State subject as per Entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. Accordingly, the matter regarding premature release of the prisoners is to be dealt by the respective States/UTs as per their rules.

Annexure referred to in part (a) of Lok Sabha Unstarred Question
No. 2549 for answer on 15.12.2015

S. No.	State/UT	Below 6 months	6 months & above - below 1 years	1 year & above - below 2 years	2 year & above - below 3 years	3 year & above - below 5 years	5 year & above	Total
1	Andhra Pradesh	2	1	0	0	0	0	3
2	Arunachal Pradesh	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0
4	Bihar	10	1	3	5	0	0	19
5	Chhattisgarh	4	1	4	0	0	0	9
6	Goa	3	0	0	0	0	0	3
7	Gujarat	0	0	0	0	0	0	0
8	Haryana	5	6	10	3	0	0	24
9	Himachal Pradesh	3	6	1	1	2	1	14
10	Jammu & Kashmir	0	0	0	0	0	0	0
11	Jharkhand	4	3	3	0	2	0	12
12	Karnataka	0	3	0	1	0	0	4
13	Kerala	22	3	8	2	4	3	42
14	Madhya Pradesh	29	10	1	0	0	0	40
15	Maharashtra	30	10	3	0	2	0	45
16	Manipur	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0
20	Odisha	11	3	2	0	0	0	16
21	Punjab	27	11	3	2	0	0	43
22	Rajasthan	15	6	3	2	0	1	27
23	Sikkim	4	0	0	0	0	0	4
24	Tamil Nadu	1	1	4	0	0	6	12
25	Telangana	3	0	0	2	0	0	5
26	Tripura	7	6	4	4	4	28	53
27	Uttar Pradesh	207	32	46	33	19	35	372
28	Uttarakhand	0	0	0	0	0	1	1
29	West Bengal	80	10	1	1	0	0	92
30	A & N Islands	2	345	64	13	0	0	424
31	Chandigarh	1	0	0	0	0	0	1
32	D & N Haveli	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0
34	Delhi	48	5	2	4	1	1	61
35	Lakshadweep	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0
	Total	518	463	162	73	34	76	1326
